GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:6499
ANSWERED ON:06.05.2015
WELFARE OF BACKWARD CLASSES
Choudhary Shri Ram Tahal;Laguri Smt. Sakuntala

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Administrative Reforms Commission has made any recommendations for the welfare of Backward Classes on the pattern of Scheduled Castes (SCs) and Scheduled Tribes (STs);
- (b) if so, the details thereof;
- (c) if not, the reaction of the Government thereto; and
- (d) the action taken by the Government on the said recommendations along with the outcome thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (d): The recommendations made by the Second Admini- strative Reforms Commission (2nd ARC) in the paragraph No.8.6 of the 7th report titled `Capacity Building for Conflict Resolution - Friction to Fusion` regarding the Other Backward Class (OBC), decision of the government thereon and action taken so far are indicated in the enclosed statement.